

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 7915/2020

INDRA MANI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.44259/2020-EXEMPTION FROM FILING
O.T. and IA No.44257/2020-EXEMPTION FROM SURRENDERING WITHIN TIME
and IA No.44265/2020-PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 01-12-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY
[IN CHAMBER]

For Petitioner(s) Mr. Piyush Vashista, Adv.
Mr. Gaurav, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The petitioner has surrendered. The one day delay in filing
the surrender certificate, is condoned.

The Registry to proceed accordingly.

(JATINDER KAUR)
SENIOR PERSONAL ASSISTANT

(POONAM VAID)
COURT MASTER (NSH)